

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

**IA no. 224 of 2013 & IA no. 225 of 2013
in DFR no.1253 of 2013**

Dated : 13th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

New Tirupur Area Development Corporation Ltd. ...Appellant(s)

Versus

**Tamil Nadu Electricity Regulatory Commission
& Ors. ...Respondent(s)**

Counsel for the Appellant(s): Mr. Swarnam J. Rajgopalan

Counsel for the Respondent(s): Mr. S. Vallinayagam

ORDER

**(IA No. 224 of 2013 for leave to file Appeal &
IA No. 225 of 2013 for condonation of delay)**

We have heard the Learned Counsel for the Appellant as well as the Respondents.

Post the matter for orders on **21.10.2013 at Chennai Circuit Bench.**

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**